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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

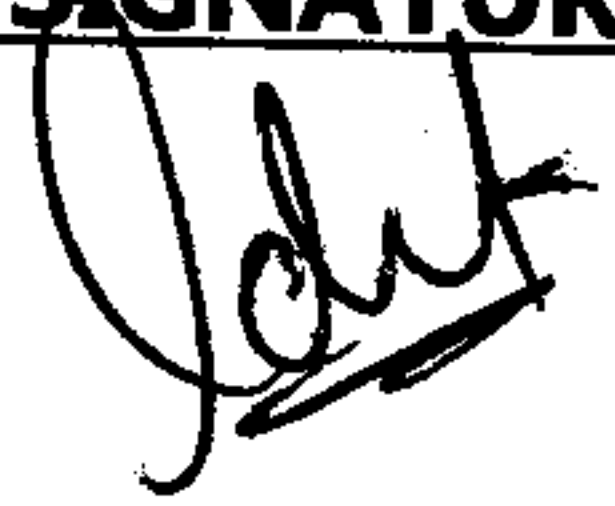
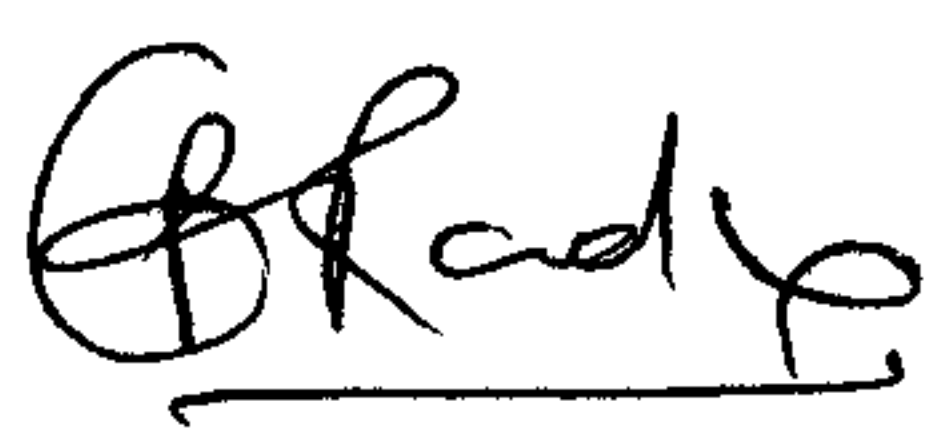
IA 70/2018 in C.P. (I.B) No. 22/10/NCLT/AHM/2017

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: AKR Steel & Power Pvt Ltd.
V/s.
New Tech Forge & Foundry Ltd. & Ors.

Section of the Companies Act: Section 60 (5) (c) of the Insolvency and
Bankruptcy Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--|-----------------------|---|
| 1. | Udit Mehra | Advocate | Applicant. |  |
| 2. | Aditya J. Pandya | Advocate | Applicant. | A. J. P. |
| 3. | Prem R. Laddha | Liquidator of Newtech & Forge foundry Ltd. | |  |

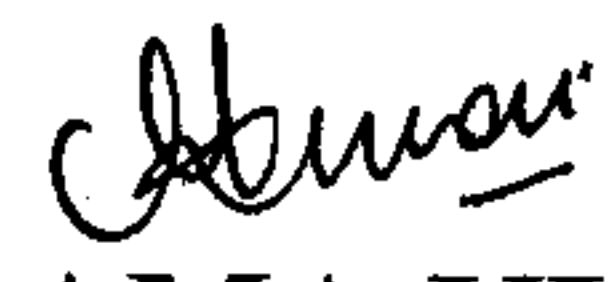
ORDER

Learned Advocate Mr. Aditya Pandya with Learned Advocate Mr. Udit Mehra present for Applicant. None present for other Respondents in IA 70/2018.

Mr. Prem Laddha, Liquidator of Mr. New Tech Forge & Foundry Ltd present.

Liquidator shall file his reply, if any, serving a copy in advance to other side.

List the matter on 22.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 5th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL